

MofH. Jai Kumar -

OA-210/96

1/26.2.96.

Adjourned to 28/3/96.

2/ 18.3.96.

" " 29/3/96.

Unb  
18/3/96  
SO(SD)

3/10.04.96

Shri M.L.Paswan, Registrar I/c

.....

It appears from the Scrutiny Report that the application is free from defects. Accordingly, let it be registered and listed before Hon'ble Bench on 15.04.1996 for hearing on admission.

(M.L.Paswan)  
Registrar I/c

4/16.04.96

Counsel for the applicant : Shri S.N.Tiwar

Receipt of notices  
for Respondents  
served to Sr. Standing  
Counsel filed by  
the Counsel of  
the Applicant  
in file C  
22/4/96

Heard Shri S.N.Tiwar, learned counsel for the applicant. Admit. Issue notices to the respondents returnable within six weeks with a copy in ~~the~~ advance to the learned counsel for the applicant for filing rejoinder, if any. Place it before Registrar for completion of pleadings on 03.06.1996.

SKJ

(N.K.Verma)  
Member (A)

5/4.6.96

Shri M.L.Paswan, Registrar I/c

Shri K.P.Mishra, Junior Counsel  
to Shri S.N.Tiwar, learned counsel for the applicant is present. W.S. has not been filed.  
List on 5.7.96 for filing W.S.

SKS

( M.L.Paswan )  
Registrar I/c

6/5.7.96

Shri M.L.Paswan, Registrar I/c

None appears. W.S. has not  
been filed. List on 26.7.96 for filing W.S.

SKS

( M.L.Paswan )  
Registrar I/c

7/26.7.96

Shri M.L.Paswan, Registrar I/c

Shri K.P.Mishra, counsel for the  
applicant is present. Notices have been served  
on the Sr.Standing Counsel. W.S. has not been  
filed. List on 4.9.96 for filing W.S.

SKS

( M.L.Paswan )  
Registrar I/c

8/4.9.96

Shri K.P.Mishra, Counsel  
for the applicant is present.  
Notices have been served on  
the Sr. Standing Counsel. W.S.  
has not been filed. List on  
1/10/96 for filing W.S.

N.M.P  
JDR

9/1.10.96

Sri. S. P. Sinha, Dy. Registrar I/C.

.....  
The learned counsel for the applicant is present.  
Respondents are unrepresented. W/s has not been filed. Put  
up on 4.11.96 for filing the W/s.

S. P. Sinha

( S. P. Sinha )  
Dy. Registrar I/C

PKL

10/4.11.96

Sri. M. L. Paswan, Dy. Registrar.

.....  
The learned counsel for the applicant is present. W/s  
has not been filed. Let 6.12.96 be fixed for filing the  
W/s.

M. L. Paswan  
( M. L. Paswan )  
Dy. Registrar

PKL

11/6.12.1996

Mr. K. P. Mishra, learned counsel for the  
applicant is present. W/s has been filed on  
behalf of the respondents. Rejoinder has not  
been filed. Put up on 8.1.1997 for filing Rejoinder,  
if any.

M. L. Paswan  
( M. L. Paswan )  
Registrar I/C

MPS.

12/8.1.1997

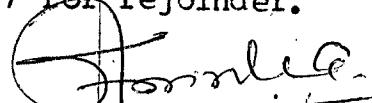
Shri S. N. Tiwari, learned counsel for the  
is present. None for the respondents. W/s has been  
filed on behalf of the respondents. Rejoinder has  
not been filed. The learned counsel for the applicant  
prays for ten days further time to file rejoinder.  
Put up on 20.1.1997 for filing Rejoinder, if any.

M. L. Paswan  
( M. L. Paswan )  
Registrar I/C

MPS.

13/20.1.1997

Shri S.N.Tiwari, learned counsel for the applicant is present. None for the respondents. W/s has been filed on behalf of the respondents. The learned counsel prays for time to file rejoinder. Prayer allowed. Put up on 3.2.1997 for rejoinder.

  
( S.P. Sinha )  
Dy. Registrar I/c

MPS.

14/3.2.1997

None for the parties. W/s has already been filed. Rejoinder, has not been filed although sufficient time was given. In the circumstances, let the case be listed before the Hon'ble Single Bench for direction on 7.2.1997.

  
( S.P. Sinha )  
Dy. Registrar I/c

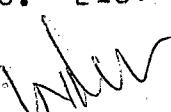
MPS.

15

10.2.97

CM

None for the parties. List on 4.4.97 for direction.

  
(V.N. Mehrotra)  
Vice-Chairman

16./ 4.4.97. Shri S.N. Tiwary, the counsel for the applicant.

*Rejoinder not filed  
on behalf of respondent  
No. 1 & 4 is kept on  
Record.*

Pleadings in this case are complete.

List this case on 12.5.97 for hearing before the Single Member Bench.

/CBS /

  
(V.N. Mehrotra)  
Vice-chairman

O.A. 210/96

17  
12.5.97

Shri S.N.Tiwarey ... Counsel for the applicant  
Shri J.N. Pandey .. Counsel for the respondents.

CM

Arguments heard. Orders reserved.

  
(V.N.Mehrotra)  
Vice-Chairman

18  
13.5.97

Orders pronounced and signed.

CM

  
(V.N.Mehrotra)  
Vice-Chairman